

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 118 of 2013 &
I.A. No. 186 of 2013

Dated : 4th July, 2014

Uttar Pradesh Power Corporation Ltd.

..... Appellant(s)

Versus

NHPC Ld. & Ors.

..... Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **30.07.2014.**

COURT MASTER